

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2515
ANSWERED ON:06.02.2014
AGREEMENT BETWEEN INDIA AND BANGLADESH
Owaisi Shri Asaduddin

Will the Minister of POWER be pleased to state:

- (a) whether India and Bangladesh have signed an agreement to set up a 1320 MW coal fired power plant under Joint Venture;
- (b) if so, the details thereof along with the location identified for the purpose;
- (c) the time schedule fixed for completion and commissioning of this project;
- (d) whether the Power Purchase Agreement has also been signed in this regard; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : There is no inter-governmental agreement between Indian and Bangladesh to set up a power project. However, a joint venture 1320 MW coal based project at Rampal, (Khulna) in Bagerhat district of Bangladesh, is being undertaken by NTPC of India and Bangladesh Power Development Board (BPDB) of Bangladesh with equal equity participation under the name Bangladesh-India Friendship Power Company (Pvt.) Limited (BIFPCL).

(c) to (e) : As per the Power Purchase Agreement (PPA) signed by BIFPCL on 20th April, 2013, the project is to be commissioned in 58 months from the date of financial closure of the project. The project is likely to be completed in 2018.

As per the PPA, 100% power from the 1320 MW Khulna power project shall be purchased by BPDB for a period upto the 25th anniversary of the commercial operation of both the units.